

**V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.**

**In the Court of Hareesha A  
V Addl District and Session Judge  
Cause List Dated 03-06-2021**

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<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>EVIDENCE</u></b>			
1) R.A.	15077/2019		Dinesh Kumar.R.
2) P AND SC	15032/2020		H.B. PRAKASHA
<b><u>ARGUMENTS</u></b>			
3) M.C.	15100/2020		Nethravathi.M
<b><u>OBJECTION</u></b>			
4) Misc	15002/2020		N. NAGARAJA
5) Misc	15003/2020		N. NAGARAJA
<b><u>SUMMONS</u></b>			
1) SC	15020/2019		P.P.
<b><u>ACCUSED STATEMENT u/s 313 CrPC</u></b>			
2) SC	15030/2018		P.P.
<b><u>H.B.C.</u></b>			
3) SC	15005/2021		PP
<b><u>PRODUCE ACCUSED</u></b>			
4) SC	15010/2021		PP
<b><u>OBJECTION</u></b>			
5) CRL.R.P.	15015/2021		S.V.Sridhar
6) Crl.Misc.	15114/2021		K.Maregowda
7) Crl.Misc.	15115/2021		K.Maregowda

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**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 03-06-2021**

<b>MORNING SESSSION</b>	<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>	<b>CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. O.S.517/2009	1. C.C.2298/2016
2. O.S.579/2011	2. C.C.902/2019
3. O.S.799/2014	3. C.C.2528/2019
4. O.S.29/2019	4. C.C.2529/2019
5. C.C.1781/2013	5. C.C.4417/2019
6. C.C.823/2015	6. C.C.4853/2019
7. C.C.997/2015	7. C.C.5090/2019
8. C.C.1063/2015	8. C.C.5263/2020
9. C.C.2747/2015	9. C.C.5264/2020
10. C.C.657/2016	10. PCR /2021 Munirajappa.B
11. C.C.1800/2016	11. O.S.105/2016 (Judgment)
12. C.C.1823/2018	12. O.S.315/2005 (Orders)
13. C.C.1971/2014	13. O.S.713/2008 (Orders)
14. C.C.3849/2014	14. PCR 127/2021 (Orders)
15. C.C.2821/2015	15. C.C.526/2011 (Judgment)

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,  
DEVANAHALLI, CAUSE LIST DATED 03-06-2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>CRIMINAL CASES</b>	<b>CIVIL CASES</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. C.C.2250/2017	1. O.S.184/2018
<b><u>WARRANT</u></b>	2. O.S.26/2017
2. C.C.1203/2009	3. O.S.632/2017
3. CrI.Mis..67/2011	4. O.S.198/2018
4. C.C.1917/2012	<b><u>ARGUMENTS</u></b>
5. C.C.518/2012	5. O.S.914/2011
6. C.C.4432/2016	6. O.S.950/2011
7. C.C.2189/2018	<b><u>OBJECTION</u></b>
8. C.C.2474/2019	7. O.S.528/2019
9. C.C.3751/2019	<b><u>NOTICE</u></b>
10. CrI.Mis.93/2012	8. EX.16/2016
11. C.C.1157/2013	<b><u>SUMMONS</u></b>
12. C.C.2738/2013	9. O.S.554/2013
13. C.C.3235/2017	10. O.S.202/2020
14. C.C.1581/2012	11. O.S.356/2020
<b><u>ARGUMENTS</u></b>	12. O.S.414/2020
15. C.C.351/2014	13. O.S.474/2020
	14. O.S.162/2021
	15. O.S.186/2021

**NOTE:** All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

  
C/c Addl.Civil Judge & JMFC.,  
Devanahalli.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, CAUSE LIST FOR 03-06-2021

**MORNING SESSION**

<b>SL. No.</b>	<b>CASE NO.</b>	
1	O.S.	23/2008
2	O.S.	887/08
3	O.S.	784/16
4	L.A.C.	6/2011
5	O.S.	547/12
6	O.S.	152/14
7	O.S.	446/07
8	O.S.	821/07
9	O.S.	134/11
10	O.S.	104/12
11	F.D.P.	14/2012
12	O.S.	258/16
13	O.S.	770/18
14	M.C.	9/2020
15	O.S.	76/15

**AFTERNOON SESSION**

1	O.S.	60/2020
2	O.S.	544/12
3	O.S.	573/08
4	O.S.	166/2020
5	O.S.	140/20
6	O.S.	2221/06
7	L.A.C.	231/06
8	L.A.C.	179/06
9	O.S.	2034/06
10	O.S.	509/07
11	O.S.	525/07
12	O.S.	1526/06
13	O.S.	1527/06
14	O.S.	832/07
15	O.S.	263/10

**Prl. Senior Civil Judge & JMFC,  
Devanahalli.**

**II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI**  
**CAUSE LIST DATED 03-06-2021**

**MORNING SESSION**

Sl.No.	Case Type	Case No./year
1	L.A.C.	167/2006
2	O.S.	928/2007
3	O.S.	1002/2007
4	O.S.	1154/2007
5	O.S.	1193/2007
6	O.S.	131/2008
7	O.S.	474/2009
8	O.S.	482/2009
9	O.S.	641/2009
10	O.S.	143/2010
11	O.S.	538/2010
12	O.S.	550/2010
13	O.S.	531/2012
14	O.S.	337/2012
15	O.S.	439/2012

**AFTERNOON SESSION**

16	O.S.	396/2013
17	O.S.	836/2015
18	O.S.	934/2015
19	O.S.	300/2020
20	O.S.	1013/2007
21	F.D.P	12/2007
22	O.S.	557/2011
23	O.S.	198/2017
24	O.S.	1504/2006
25	O.S.	219/2013
26	O.S.	541/2009
27	O.S.	551/2011
28	O.S.	418/2014
29	O.S.	894/2015
30	O.S.	958/2015

**II Addl Sr.Civil Judge & Jmfc.,**  
**Devanahalli.**

